

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

16

C.P No. 1219/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.01.2018

NAME OF THE PARTIES: Maxsun Marine Services FZE
V/s.
Dolphin Offshore Enterprises (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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	Rushil Mather	Advocate for Op. i/b Mulla & Mulla & B/C Creditor	Rushil
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ORDER

CP No.1219/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 5.1.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)